IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-89(PB)/2017

IN THE MATTER OF:

Vivek Agarwal

.....Petitioner

v.

Kanak Resource Management Ltd.

.....Respondent

SECTION: UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

For the Respondent(s):

ORDER

The appointment of Mr. Sanjeev Ahuja (IBBI/IPA-002/IP-N00028/2016-17/10061) has now been confirmed by the Insolvency and Bankruptcy Board of India and the appointment is finalized.

The application stands disposed of.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

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(DEEPA KRISHAN) (MEMBER TECHNICAL)

14.11.2017 Vincet